

New Delhi dated 21.05.2013

OFFICE MEMORANDUM

Subject : Approval of the recommendations of DPC Noida meeting dt 04.05.2013

The undersigned is directed to refer to the Minutes of the DPC meeting, contained in the RD Noida's letter No 5(158)/ERD/2013/1432 dated 4-5-2013 and to convey the following approval(s) of the competent authority :

(i) Promotion of eight (8) UDCs to JTA grade against existing vacancies

SL	Officers promoted to JTA (Sh./Smt.)
1.	Amit Srivastava
2.	Kanchan Kumari
3.	Surendra Kumar Gupta
4.	Arun Raizada
5.	Jatinder Paul
6.	Anil Kakkar
7.	Arvind Kumar Bhartiya
8.	Hukum Singh

(ii) Promotion of three (3) UDCs to JTA grade against future vacancies

SL	Officers promoted to JTA (Sh./Smt.)	Against retirement vacancies occurring on
1.	Sunil Kumar Mathur	01-08-2013
2.	Sushil Sahai	01-10-2013
3.	Shobha Rani	01-01-2014


Guidelines for issuing 'promotion-cum-posting orders'

2.1 As per the STA and JTA distribution order dt 08-03-2013, in northern region (excluding headquarters), the combined sanction of STA and JTA is 74. Whereas, before this promotion, as per Ad.II records, the combined strength of

regular STA and regular JTA, in position, in northern region, is 41 only. Which means a deficiency of 45% in the region in these grades. **Therefore, RD Noida is instructed to issue promotion-cum-posting orders in such a manner as to ensure and maintain this deficiency level of 45%, uniformly in all its 10 offices (including RD office) without any discrimination.** The promotion-cum-posting should clearly mention that not joining the promotion post, at the new station, shall be taken as refusal of promotion. It is not possible to continue with the old practice of elevating the promoted employee in the same office, disregarding the sanction of that office and the overall incumbency/deficiency in other offices of the region. The only relaxation in these guidelines, may be considered in respect of those promoted employees who are retiring within 2 years from this order.

Re-verification of vigilance status and other service details

3. Since the DPC recommendations are based on the vigilance status of 04.05.2013, before relieving them for joining in promotion posts, the RD Noida has to verify that all mentioned officers are clear from vigilance angle on the date of relieving. Secondly, all the facts, on the basis of which DPC recommended, are also to be re-verified, before orders.


21/5/13
(RK Pandey)

Under Secretary to the Government of India
Telefax: 23383507

RD (NR) Noida

Copy to : EG Cell, MCA for loading in Employees Corner (promotion)